

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 246 OF 2017

&

APPEAL NO. 247 OF 2017

Dated: 21st August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matters of:

APPEAL NO. 246 OF 2017

Torrent Power Ltd.

...Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hardik Luthra
Mr. Alok Shukla

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey for R-1

Mr. Jawad Tariq
Mr. Ankit Swarup for R-2

Ms. Swapna Seshadri for R-11

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Mr. Jawad Tariq
Mr. Ankit Swarup for R-2

ORDER

Arguments completed.

Judgment is reserved.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

pr/mkj